

DIVISION BENCH

ITEM NO.125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.50/2024 IN CP (IB) No.80/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S GANNON DUNKERLEY & CO. LTD. V/S KAPASI INFRACON LLP
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta, Adv.

: *For the Applicant/ IRP*

ORDER

IA No.50/2024

- 1. This is a Progress Report filed on behalf of the IRP, the same is taken on record, subject to just exceptions.**
- 2. Accordingly, IA No.50/2024 stands disposed off.**

Let the main matter be put up on 22nd May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

19th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*